

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The Committee consisting of four members has not yet submitted its report.

(b) The Committee had to undertake lengthy hearing of witnesses who appeared before it and had several meetings to assess the evidence placed before it. The evidence is lengthy and many legal issues are involved which have to be carefully assessed before the Committee's Report can be finalised. It is however expected that the report will be submitted to the Government soon.

In the Office of Regional Labour Commissioner, Ahmedabad

3545. SHRI SHANTILAL PATEL : Will the Minister of LABOUR be pleased to state :

(a) the number of applications under the Industrial Disputes Act, 1947 received in the Office of the Regional Labour Commissioner, Ahmedabad during the period July, 1987, to June, 1988;

(b) the number of such applications received in this office during the period January, 1986 to June, 1987; and

(c) the number of applications received with reference to the Labour Court and the Industrial Tribunal under the Industrial Disputes Act, 1947, separately, during the above periods ?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) to (c). Information is being collected and will be laid on the Table of the House.

Ground Announcements in Regional Languages

3546. SHRI MATILAL HANSDA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the ground announcements are made by Indian Airlines/Air India in regional languages besides English and Hindi at all the airports in the country;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps proposed to be taken for ground announcements in regional languages so that the people who do not know English or Hindi could also understand the information conveyed ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) to (d). Whereas at Delhi, Bombay, Calcutta and Madras, the ground announcements are made by the International Airports, Authority of India, at all the other domestic airports where Air India and Indian Airlines operate, ground announcements are made by the respective Airlines in English, Hindi and the Local language of the State in which the airport is situated subject to availability of staff proficient in that local language. On very rare occasions, however, it is not possible to make such announcements in the local language besides Hindi and English due to non-availability of staff fluent in speaking that particular local language.

[*Translation*]

Allotment of MIG Flats in Janakpuri, New Delhi

3547. SHRI RAJ KARAN SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the draw for allotment of 128 MIG flats (four storeyed) in B.D. Block, Janakpuri, New Delhi was held by the D.D.A. in February, 1988;

(b) if so, the reasons for which these flats have not been actually handed over to the allottees as yet even though all the formalities have been completed; and

(c) the time by which these allottees will be handed over the possession of the flats ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No, Sir. The draw of 128 MIG flats in BD Block, Janakpuri was held on 30.10.1987.

(b) The reasons are as under :

(i) Water supply Scheme has not been approved by M.C.D.

- (ii) Delhi Electric Supply Undertaking has not constructed their Sub-station and completed their work.

(c) By December, 1988 provided DESU provides electricity and MCD provides water.

[English]

Stoppage of Trains at Urali-Kanchan Railway Stations

3548. SHRI V.N. GADGIL : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received representations from residents and around Urali-Kanchan, district Pune that the cancellation of the Manmad-Bombay Passenger train has caused considerable inconvenience to working class commuters; and

(b) if so, whether Government propose to provide a stoppage of 31 Dn and 32 Up, Hyderabad-Bombay, 129 Dn and 130 Up Udyan Express and 11 Dn and 12 Up Madras Express at Urali-Kanchan Railway Station ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) Stoppage of 31/32 Hyderabad-Bombay Express has been provided at Urali station since May, 1988. However, stoppages of 129/130 Udyan Express and 11/12 Madras-Dadar Express have not been found presently feasible.

Sale of Medicines without Prescription

3549. SHRI MURLIDHAR MANE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether many drugs are being sold in the markets without prescription;

(b) whether this practice is going on due to non-control over drug advertisements in the press; and

(c) if so, the steps Government propose to take to curb this practice ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

WELFARE (KUMARI SAROJ KHAPARDE) : (a) The drugs listed in Schedule H and Schedule X to the Drugs and Cosmetic Rules 1945 are required to be sold by a retail chemist only under the personal supervision of a "Qualified Person" and against the prescription of a Registered Medical Practitioner. All other drugs can be sold without prescription of a Registered Medical Practitioner.

(b) and (c). Advertisements of drugs are controlled under the provisions of the Drugs and Magic Remedies (Objectionable Advertisements) Act. Under this Act, one can advertise any drug for the treatment of 55 diseases listed in the Schedule to the Act.

Allotment of Land to Members of U.P. Samaj Cooperative House Building Society

3550. SHRI VISHNU MODI :
SHRI RAMASHRAY PRASAD SINGH :
SHRI V. TULSI RAM :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the total strength of members in U.P. Samaj Cooperative House Building Society Ltd., Delhi.

(b) the number of members of the said Society who have been allotted plots and those who have not been allotted plots as yet;

(c) whether the Society enrolled any new members during the last ten years; if so, the details thereof;

(d) whether any membership of the said Society has been cancelled by the Registrar of Cooperative Societies, New Delhi; and

(e) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). The total number of members of the Society is 453 out of whom 408 have been allotted plots.

(c) The Society has enrolled 41 new members. The enrolment of 21 members is against vacancies in frozen list. The remain-